

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.08.2025

ORDER NO. 151 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for
CESTAT, New Delhi on **20.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 20.08.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters.

By Order


(Mukesh Gupta)
Deputy Registrar

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Board/Website/Guard File/Office Copy.


Deputy Registrar